

W.P.(C) Token Number- 2617/2020

S.J.

Caveat Clear

M/s Remesh Kumar

Petitioner

Versus

The State of Jharkhand & others

Respondents

C.F.S.

Petition:- Rs. 20/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. C.F.S. of Rs. 230/- is payable.
2. Copy may be served to the respondent No. 7.
3. Designation of the petitioner may be mentioned in para -1 of the affidavit.
4. Details of the petitioner may be mentioned in the Vakalatnama as per cause title page.
5. Date mentioned in sub para- 10 may be written correctly.
